

F. No. J-11016/5/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 4th October, 2023

ORDER

The president is pleased to engage, **Ms. Ashwarya Sinha**, Advocate as Group 'A' Panel Counsel for conducting Central Government litigations before the Supreme Court of India, as shown in the table below, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

SUPREME COURT OF INDIA

Group 'A' Panel Counsel

Name of Advocate	Contact details	Enrolment No.
Ms. Ashwarya Sinha (Advocate-on-record)	Chamber No. 1, C. K. Daphtary Bolck, Supreme Court of India, Tilak Lane, New Delhi-110001 Mob: 9818911510 Email: ashwarya.sinha@gmail.com	D/587/2008

2. The engagement of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

[Signature]
04.10.2023

(Jay Prakash Dubey)
Deputy Legal Advisor (Judicial)

Copy to:-

1. PS to Hon'ble MoS (I/C) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS&LA (SA).
3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
4. The Registrar, Supreme Court of India, New Delhi.
5. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
6. Ms. Ashwarya Sinha, Group 'A' Panel Counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for UOI' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Spare copies.

[Signature]
04/10/2023

(Kumar Gaurav)
Section Officer (Judicial)
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